NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 48/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Illiusion Dental Laboratory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Common Order</u> <u>CSP No. 48/230-232/NCLT/MB/MAH/2017</u> <u>CSP No. 49/230-232/NCLT/MB/MAH/2017</u>

Company Petitions are admitted.

For the Applicant company has reported that the RD and OL has not filed their reports of far, this Bench is hereby directing RD and OL to file their Report.

List this matter for hearing and final disposal on 8.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)